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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/204/2016 NAME OF THE PETITIONER(S) : Alagurajan : Cheran Hotels Private Limited and 8 Others NAME OF THE RESPONDENT(S) : 241/242 **UNDER SECTION SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Council for Respondent No. for M/s Fox Madel & Anoider

ORDER

Counsel representing both the parties are present. Post the matter alongwith CP 16/2016 on 14.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)